LITATION (SHRI BHAGWAT JHA AZAD): (a) to (c) No reliable estimates are available. The Planning Commission have set up a Committee of Experts on Unemployment Estimates in August, 1968. The Committee will examine and make recommendations on the methodology of estimating unemployment, labour force growth and employment potential. The work of the Committee is in progress.

- (d) Does not arise.
- *394. [Transferred to the \5th May, 1969.]

IMPORT OF FERTILIZERS

- *395. SARDAR D. K. JADHAV: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) the nature of fertilizers which are being imported from other countries; and
- (b) whether the same kinds of fertilizers are available in the country; and if so, the reasons for such imports?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHEB SHINDE): (a) and (b) A statement is laid on i ic Table of the Sabha.

STATEMENT

- fa) All the three types of fertilisers, viz., Nitrogenous, Phosphatic and Po-tassic, are being imported from abroad.
- (b) Only nitrogenous and phosphatic fertilisers are produced in the country to a limited extent. Potassic fertilisers are not produced indigenously. Imports of fertilisers are arranged only to meet the gap between the indigenous production and the demand.

PROTECTION OF PADDY CULTIVATED LAND *396. SHRI MULKA GOVINDA

REDDY: Will the Minister of FOOD

AND AGRICULTURE be pleased to state:

to Ouestions

- (a) whether it is a fact that the Government of Bihar have submitted a scheme for the protection of paddy lands at Manihari and adjacent areas in the district of Purnea in Bihar;
- (b) if so, whether the Government of India have approved the scheme; and
- (c) if not, by when a decision is likely to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHEB SHINDE): (a) to (c) A statement is laid on the Table of the Sabha.

STATEMENT

- (a) The 'Mahananda Embankment Scheme' submitted by the Government of Bihar also includes protection of lands in Manihari and adjacent areas in the district of Purnea.
 - (b) Not yet.
- (c) The comments of the Central Water & Power Commission on the schemes were forwarded to the Govt, of Bihar in November, 1968. The scheme will be processed after the reply of the State Government is received.

ACCREDITED PRESS REPRESENTATIVES

- *397. SHRIMATI SARLA BHA-DAURIA: Will the Minister of IN-FORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state:
- (a) whether Government propose to lay on the Table of the House a list of accredited press representatives who made frequent calls on the office of the Directorate of Advertising and Visual Publicity and the Registrar of Newspapers for business work; and
- (b) whether the Central Bureau of investigation has presented to the Press